

Shrimati Vimla Devi (Eluru): Sir, please give me two minutes. If I speak without your permission, you ask me to go out of the House.

Mr. Speaker: Why should she speak without permission?

Shrimati Vimla Devi: I am asking your permission to say something about today's business.

Mr. Speaker: If it relates to the list of business, she may say it.

Shrimati Vimla Devi: After coming to this Parliament from Andhra Pradesh, we have given so many calling attention notices; I am not going to raise it now. But we have given a motion, which has been admitted as a No-Day-Yet-Named-Motion, about the situation in Andhra as a result of the policy of the Central Government. Every week we are waiting for that discussion to be taken up in this House, but every week we find something else is being brought. Why is the Government hesitating to discuss the Andhra situation? They think that this is something happening in the south and the north is more important. South is neglected.

Mr. Speaker: It is for the Government to answer.

Shrimati Vimla Devi: Please ask them to put it up on the agenda. Parliament is going to be finished—I mean the business of this Parliament is going to be finished soon. Please ask them.

Mr. Speaker: I am not going to ask them. I have admitted it. That is the first step. The sub-committee has recommended that it should be taken up. That is the second step. Now it is for the Government to put it up.

Shrimati Renu Chakravartty (Barrackpore): These matters are being pushed out one by one. That is why the pressure comes on you at zero hour. (Interruptions).

Shri Tyagi (Dehra Dun) All the lady members have combined together!

Shrimati Vimla Devi: 76 members have resigned from the Assembly.

Shri Hari Vishnu Kamath (Hoshangabad): Her statement that Parliament is going to be finished need not be taken seriously.

श्री शीर्ष (अलीगढ़) अध्यक्ष महोदय,
मैंने एक पत्र लिखा था ..

अध्यक्ष महोदय : आर्डर, आर्डर, मुझे सुनने दीजिये।

12.17 hrs.

PAPERS LAID ON THE TABLE

REPORT OF COMMITTEE ON INDIAN FOREIGN SERVICE

The Minister of External Affairs (Shri M. C. Chagla): I beg to lay on the Table a copy of the Report of the Committee on the Indian Foreign Service. [Placed in Library. See No. LT-7382/66].

AMENDMENT TO THE SECOND SCHEDULE TO THE INDIAN TARIFF ACT, 1934

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): On behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of Notification No. S.O. 3460 published in Gazette of India dated the 11th November, 1966, making certain amendment to the Second Schedule to the Indian Tariff Act, 1934, under subsection (2) of section 4A of the said Act. [Placed in Library. See No. LT-7383/66].